CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 •38.

Dated: 2 DEC 1994

Review APPLICATION NO: 102 of 1994 in OA.no.1002/94.

APPLICANTS:- Sri.Naganagowda, V/S.

RESPONDENTS: The Dy.Dir.General, Deptt.of Posts, NDelhi and three others.

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 Sri.Naganagowda, S/o.Bistangowda, Retired D. P.M., Koppal, Resideing at Post Yelburga, Dist: Raichur.

Subject:- Ferwarding of cepies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 25-11-1994.

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DEPUTY REGISTRAF

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In the Central Administrative Tribunal Bangalore Bench Bangalore

ORDER SHEET

Rev**iew**

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Applicant

Nagana Gowda

Dy.Dir Gen, D/O Posts, N.Dli & ors

Advocate for Applicant

Advocate for Respondent

Central Administrative Tribunal
Bangalore Bench
Bangalore

Respondent

In Person

Date	Office Notes		Orders of Tribunal
		's I to	PKS(VC)/TVR(MA)
		Inch	25.11.1994 Deley condoned.
		t ed.	2. On a careful consideration of the review application it is found that there is no case at all for review of the order dated
		nd t.	26.9.1994 in O.A. No.1002/1994. The order in question is based on records and there is no error apparent on the face of the record or
		nt :(A)	a patent mistake or a glaring omission therein. In view of this the review
	ACMINISTO A	7(8)	application is rejected. Sd- (
	OE S	Med	(P.K. SHYAMSUNDAR) MEMBER(A) VICE CHAIRMAN
	On the state of th	1	TRUE COPY